programme and it is a seriou; matter for the nuclear powers to consider as to what steps they take to ensure that non-nuclear powers do not feel unsafe; that was the problem that was posed. No such guarantee as such was asked for either for India or for any other country. On the second part of the question, there has been no further discussions or consultations or exchange of information between the Indian Prime Minister and the Prime Minister of the United Kingdom.

Mr. Speaker: Shri R. G. Dubey:

Shri Hari Vishnu Kamath: Sir, my question has not been fully answered.

Mr. Speaker: When I have called one Member to put a supplementary, others should sit down.

Shri Hari Vishnu Kamath: I wish the External Affairs Minister was a little more clear, because my question was specific as to whether the matter discussed by our Prime Minister with the British Prime Minister has been pursued further when the British Prime Minister met the American President recently. Secondly, has our Prime Minister or External Minister been in correspondence with the non-aligned nations of Asia and Africa with regard to this matter, because it is intended for all the nonaligned nations-I mean the shield?

Shri Swaran Singh: With regard to the first part, there have been press statements according to which the British Prime Minister has said that he has mentioned this idea to the President of United States; more than that, nothing else has happened. About the second part, we are not in correspondence with any other nonaligned nations.

Shri R. G. Dubey: In view of the serious problems arising out of this matter, may I know whether the Government of India have any proposal to have an emergency conference of the non-aligned powers?

Shri Swaran Singh: We do attach importance to this problem. It is a serious matter. But there is no proposal to call for a conference of the non-aligned nations.

Explosion of Nuclear Device by China

*595. Shri Harish Chandra Mathur: Will the Minister of External Affairs be pleased to state:

- (a) whether Government have ascertained the views and reaction of the countries which signed the Test Ban Treaty (Moscow) on the impact and implications of explosion of a Nuclear device by China;
- (b) what renewed effort is to be made and positive steps contemplated to check the proliferation of Nuclear weapons by these countries; and
- (c) whether U.S.A. and U.S.S.R. are prepared for any effective joint action?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Government are ascertaining the views of various Governments on this question.

- (b) At India's request an item on non-proliferation of nuclear weapons has been included on the agenda of the 19th session of the United Nations General Assembly. Government propose to continue its efforts for the urgent conclusion of an international agreement on non-proliferation of nuclear weapons in the General Assembly in the 188-Nation Disarmament Conference and in other suitable forums.
- (c) The U.S.A. and the U.S.S.R. have declared themselves in favour of preventing the spread of nuclear weapons but have not yet been able to reach agreement on the terms of a draft treaty for this purpose.

Shri Harish Chandra Mathur: Mr. Speaker, I addressed this question to the Prime Minister because it is the Prime Minister who with his personal

knowledge could have thrown greater light in the matter. I do not know why it has been transferred to the Minister of External Affairs.

Shrimati Lakshmi Menon: The Prime Minister is not here; he is out of station.

Shri Harish Chandra Mathur: The Parliament i_S in session and important questions are being answered. Prime Minister ought to be here.

Mr. Speaker: Now what is the question?

Shri Harish Chandra Mathur: May I know whether Government's attention has been drawn to radically differing meanings given to the suggestion for joint action by nuclear powers made by our Prime Minister? The ex-Defence Minister calls it as a cart before the horse and our Foreign Minister makes a statement in New York that he is not aware of Prime Minister's such stand and that he considers joint action by nonnuclear powers as not feasible. May I know what exactly is the position and whether it would be clarified to remove the confusion which has been created in the country and abroad as to what real meaning is to be attached to this joint action and how this statement of the Prime Minister is to be reconciled with the statement of our Foreign Minister and the action being taken by the British Prime Minister?

Shri Swaran Singh: I think, on this issue, the Prime Minister himself made a statement in Parliament and after that there should not have been any confusion. On the second question about my statement in New York, I do not think that there was any contradiction as such. The question that some press people asked me was if there is, according to my view, any possibility of a treaty of protection. Some such question was put-actually I have not seen how it was reported in the Indian newspaper: -and I did see some report there. I stated having seen the atmosphere here, it is not likely that such a treaty would be practical, knowing the two

nuclear powers' attitude, as to whether there could be an all-comprehensive treaty which could provide protection to all countries. Therefore. there is, to my mind, no confusion. The Prime Minister had clearly posed a problem that unless the main nuclear powers, namely, the U.S.S.R. and the U.S.A., could find some way of reassuring the non-nuclear powers about their safety, the risk of proliferation is great and, therefore, the nuclear powers who also are in favour of the policy of non-proliferation should give serious thought to it and should find ways and means of assuring the non-nuclear powers.

Shri Harish Chandra Mathur: The hon. Prime Minister talks of joint action while the hon. Foreign Minister talks of a moral climate

Shri Swaran Singh: I have not used that expression at all.

Shri Harish Chandra Mathur: 'Moral climate' is the word which has been reported about in the statement made by the Foreign Minister in London. I do not know if he reads the papers or not. Let him dispel the doubts....

Shri Swaran Singh: I know what I spoke. I did not use that expression at all.

Shri Harish Chandra Mathur: We are not in direct correspondence with the Foreign Minister. We only read what appears in the papers. Papers talk about the moral climate. May I know what makes the Government of India to believe that the faint-hearted effort to create a climate will bear any result particularly in the light of the fact that most of the Afro-Asian countries are undecided or divided on this particular issue of an explosion by China and U.S.A. and U.S.S.R. are not saying anything, or is it we do not understand our Government correctly and they have got some teeth in the proposal which they have put before the world?

Shri Swaran Singh: It is not correct that we are faint-hearted in our approach. We are quite clear and we are working very strenuously for nonproliferation and for disarmament. Therefore, there is no question of any faint-hearted attitude in this pect. Even amongst the non-aligned countries, there is that clear declaration contained in the final outcome of the Cairo Conference where it has been clearly mentioned that all countries who have not signed the Moscow Test Ban Treaty should sign it. There is a further part of the declaration that those countries which have not got the nuclear power should not acquire it or should not develop it and those who have got it should prevent its proliferation. So there is a vast consensus of opinion in favour of nonproliferation and it will be wrong to suggest that countries in the world are not conscious of the danger which is inherent in proliferation.

Mr. Speaker: I may point out one thing for the information of the hon. Minister that might be amazing to him. Day before yesterday I was presiding at the Mock Parliament in Meerut College and they too, while discussing these external affairs. pointed out to me this very thing that there was some discrepancy. They too stated like that. I was rather myself worried about it. He might consult the reports that have appeared and then find out whether his statement has been correctly reported.

Shri Swaran Singh: I will do, Sir. We can learn even from the Mock Parliament.

Shri Harish Chandra Mathur: The Secretary of the Afro-Asian Countries Conference who was here also said it.

Shri Hem Barua: On a point of order. You, Sir, have been the Honourable Speaker of this Parliament and the custodian of our rights. privileges and other thirgs So. may I know why you presided over a 'Mock Parliament'?

Mr. Speaker: Because this House did not give me the honour of presiding on Saturday.

An hon. Member: Five days' business is enough for you.

Shri Ranga: If I might venture an observation, I agree with my hon. friend Shri Hem Barua that our Speaker need not have taken the trouble to preside over a Moci-Parliament.

Mr. Speaker: I might give an explanation. We have to train our young boys and girls in our colleges, and I hope hon. Members will agree with me that we should aid them to come up to those standards that we expect of the, because they are the future citizens of our country.

Shri Hari Vishnu Kamath: May I request to advise the young boys and girls not to use the word 'Mock' but some other words when you are invited to preside?

Shri Ranga: In view of the fact that the External Affairs Minister has just now said that he stands by the statement made in Parliament by the Prime Minister, was it not rather embarrassing to this country, to Parliament and to the Prime Minister, for the present External Affairs Minister to venture to make observations the light of the changed circumstances and the changed atmosphere which he had found after he had met the representatives of the various Govat the United Nations? ernments Would it not have been much better his own for him to have reserved comments until he had met the Frime Minister, had discussions with him, and then helped the Prime Minister to come and make his statement here in this House?

Shri Swaran Singh: I do not think that there was any embarrassment. I have been in touch with the Prime Minister, and there has been no embarrassment at all. When I go abroad and people....

Shri Hem Barua: On a point of order.

Mr. Speaker: Let the hon. Minister be allowed to complete his answer.

Shri Swaran Singh:....When I go abroad and when I am asked questions on certain things, I have to say something....

Shri Ranga: Not necessary, and not on every occasion.

Shri Swaran Singh:...and it is not unnatural that if questions are asked on any important issue I have to give reactions. It may be that what I say is not correctly reported...

Shri Hari Vishnu Kamath: It often happens!

Shri Swaran Singh: I would like to say that my experience is that in these matters we are generally complaining against some of our pressmen, but foreign pressmen really are not very faithful in reporting; sometimes, even they misreport.

Shri Hari Vishnu Kamath: Not everyone of them; only a few of them might do so.

श्री मधु लिमये: मैं जानना चाहता हूं कि चीन द्वारा किये गये श्रणु बम के विस्फोट के सन्दर्भ में क्या विदेश मंत्री एक बार फिर यह कहने की श्रावश्यकता नहीं समझते . हैं कि चीन के साथ हम एक इंच भूमि का भी सौदा नहीं करेंगे।

Mr. Speaker: That would not b relevant here.

Shri Swaran Singh: That is not at all relevant. But we have made our position on this issue quite clear on more than one occasion.

श्री विभूति मिश्र : हमारी सरकार ने जो सभी निर्णय किया है कि हम श्रण श्रायुध नहीं बनायेंगे तो, मैं जानना चाहता हूं, क्या सरकार ने हिन्दुस्तान के बालिंग मता-धिकार रखने वाली जनता की राय जान कर ऐसा किया है, या क्या वह उस की राय जानने की कोई योजना बना रही है ?

श्री स्वर्ण सिंह: मैं इस का क्या जवाब दूं। Mr. Speaker: The hon. Member wants to know whether this policy has been formulated after consultation with the people or whether it is proposed to have consultation with the people even afterwards.

Shri Swaran Singh: In such matters. Government take the decision. Government are supposed to represent the people including the Parliament. Therefore, even on important issues, we attach the highest importance to this. And we do not regard this as even a party-matter, and we have taken a decision. It is not a new decision but a continuation original decision; that is, our policy not to develop nuclear energy for is a policy non-peaceful purposes which is continuing, and there is no question of having any particular consultation. That is not the process through which we pass when we take decisions.

श्री विभृति मिश्र : ग्रध्यक्ष महोदय, मेरा एक प्वाएंट श्रोफ ग्राइंर है। मंत्री जी ने जो जवाब दिया उस पर मैं ने कहा कि यह चीन ने जो ऐटम का विस्फ़ोट किया है उसके बाद सरकार ने राय जानी है या नहीं जबिक मंत्री जी कहते हैं कि पहले से हमारा यह निर्णय है तो मेरा सवाल यह है कि जब चीन ने ऐटम का विस्फोट किया उस के बाद हिन्दुस्तान की जनता की राय ली गई या नहीं ?

ब्रध्यक्ष महोदय : आर्डर, आर्डर । वह कहते हैं कि हम लोगों के नुमायन्दे हैं और हम ने फैसला करना है ।

Shri S. N. Chaturvedi: May I knew whether non-proliferation and non-acquisition of nuclear weapons will not place the non-nuclear powers at a permanent disadvantage and at the mercy of the nuclear powers? Have Government considered that aspect of the question?

Shri Swaran Singh: Non-proliferation is in the interests of every one,

1959 (Ai) LSD-2.

i.e. the powers having nuclear weapons and those powers who have not got the weapons.

Shri S. N. Chaturvedi: How is their security guaranteed?

Mr. Speaker: Short Notice Question.
12.00 hrs.

SHORT NOTICE QUESTIONS

Pakistan Military Delegation in U.A.R.

S.N.Q. 8. Shri Hem Barua: Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that a Pakistani Military Delegation headed by General Musa, Commander-in-Chief, Pakistan armed forces is at present in Cairo;
- (b) whether it is a fact that after its talks with the U.A.R. Government the proposed jet agreement between India and U.A.R. has been postponed; and
- (c) whether it is also a fact that this is the first time that the U.A.R has invited a Pakistani Military Delegation?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

- (b) No, Sir.
- (c) Yes. Sir.

Shri Hem Barua: May I know if it is not a fact that both diplomatically and politically Pakistan and were poles as under during the last ten years and President Nasser levelled one of his bitterest criticisms during last year against Pakistan for Pakistan sending military aid to the royalists in Yemen through Arabia; if so, may I know whether Government have tried to ascertain the political psychology behind phenomenon of friendship between Pakistan and UAR and the extent to which it might affect our relations with UAR?

Shri Dinesh Singh: This visit to the UAR is in return for the visit of the military team from UAR that had gone to Pakistan. There is not likely to be any political implications of this.

Shri Hem Barua: What about the background? During the last ten years there was no friendship between the two countries.

Mr. Speaker: Let us look ahead. Background is difficult to know.

Shri Hem Barua: May I know if it is a fact that when this sudden spurt of military friendship took place between Pakistan and UAR, our Ambassador was not available in Cairo to report about this development, and our Charge d'Affaires did not report it to our Government until he was asked by the External Affairs Ministry to do so; if so, since this is not the first time that our Ambassadors have failed at the crucial may I know what steps Government have taken to gear up our diplomatic machinery abroad so as to avoid these pitfalls or awkward situations?

Shri Dinesh Singh: I would not say there has been any neglect on the part of our Ambassador.

Mr. Speaker: His point is, firstly our Ambassador was not there, secondly the Charge d'Affaires did not report until we asked for that.

Shri Dinesh Singh: I cannot say offhand whether the Ambassador was there or not at the particular time. May I say it is not necessary for the Ambassador to be at the post when there is a military delegation? The Embassy is there, and that is functioning. We have received a report from the Charge d'Afaires. I would not say that this is in response to a telegram necessarily. It has come as a regular report.

Shri Hem Barua: Sir, on a point of order. Here is a Minister who fais to give information. We have always been told that we should try to elicit information from the Government. But